

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.302

IA-5238/2023 IA-5125/2023 IA-4117/2021 IA-3057/2022 IA-3062/2022 IA-
3064/2022 IA-3073/2022 IA-3074/2022 IA-3324/2022
In
IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr.

.... **APPLICANT/PETITIONER**

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

.... **RESPONDENT**

SECTION

U/s 7 of IBC, 2016

Order delivered on 17.01.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Shikhil Suri, Ms. Vidhi Kapoor, Advocates in IA-
5238/2023

For the RP : Mr. Rishabh Jain, Advocate for RP

For the Respondent : Mr. Shobhan Mahanti, Advocate for R-1 in IA
4117/2021, 3057/2022, 3062/2022, 3064/2022,
3073/2022, 3074/2022 and 3324/2022

ORDER

IA-5238/2023:-

In compliance with the order dated 01.01.2024, both the parties have filed written submissions.

Order **reserved**.

IA-5125/2023:-

Despite several opportunities being granted, the Applicant has failed to file written submission. The Resolution Professional has already filed written submissions.

Order **reserved**.

IA-4117/2021:-

In compliance with the order dated 21.12.2023, the List of Home Buyers has been filed. The Ld. Counsel shall take steps to bring it on record on the DMS portal within two days.

List the matter on **09.02.2024**.

**IA-3057/2022 IA-3062/2022 IA-3064/2022 IA-3073/2022 IA-3074/2022
IA-3324/2022:-**

As prayed for by Mr. Shoban Mahanti, Ld. Counsel appearing for Respondent No. 1 three days time to file the reply affidavit. Time granted.

Ld. Counsel appearing for Respondent No. 2 is at liberty to file reply, if any, within three days.

List the matter on **09.02.2024**.

-SD-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

-SD-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**